

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF AUGUST-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NO. OF DAYS FOR EXECUTION	ACT / SECTION
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1300/2024	26.11.2024	SUNIL KUMAR JAIN VS JITENDER PANCHAL	HRITIK MANCHANDA AND ARIJITA SINGH	9968113433 & 9968199198	07.08.2025	254	YES	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/S 34 of Arbitration Act	OMP COMM-1009/2024	23.12.2024	MCD VS CITY SWEEP SERVICES	AKASH CHATERJEE AND NANDINI HARIT	9999347660 & 9958178853	08.08.2025	228	YES	Contested	-----	-----	Petition U/S 34 Arbitration Act
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1024/2023	13.07.2023	M/s. A.B. STEEL AND ANR. VS HINDUSTAN AERO SYSTEM PVT. LTD.	RAKESH GARG AND RAKESH JAISWAL	9990333933 & 8285004478	14.08.2025	763	YES	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1141/2024	18.10.2024	AMIT KHANNA VS MOTA KHAN	VIKAS BHATTIA VS R.K RAY	9811379676 & 9312382160	23.08.2025	309	YES	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-283/2025	07.03.2025	SAHIL DUGAL VS MCD AND ANR.	SAHIL GOEL AND ASHUTOSH GUPTA	9811161525 & 9891826827	26.08.2025	172	YES	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 528/2025	14.05.2025	JASWANT SINGH DABAS VS MCD AND ANR.	SAHIL GOEL AND ATUL TANWAR	9811161525 & 9654009943	30.08.2025	108	YES	Contested	-----	-----	Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	2170/2022	14.09.2022	RADHA KASERA VS. ASHOK KWATRA	RAHUL SINGHAL	9810778007	27.08.2025	1078	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	219/2023	04.02.2023	PUNJAB NATIONAL BANK VS M/S SAM TECHNOLOGIES	MEENA GUPTA	9654336403	30.08.2025	938	NA	CONTESTED	NA	NA	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP/COMM/ 165/2023	16.10.2023	KRISHNA HOSIERY AND ORS. V/S INTEC CAPITAL AND ANR.	VIPIN DILAWARI	9312203957	22.08.2025	676	NO	DISPOSED/SET-ASIDE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/138/2025	30.01.2025	LAXMI NARAYAN V/S MCD	SATYENDRA KUMAR SINGH	9811161525	23.08.2025	205	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/955/2024	04-09-2024	CHHOTAY SAHIB ENTERPRISES Vs MAYASHEEL RETAIL INDIA LIMITED AND ORS	SH. M.K. BHARDWAJ	9312254443	01-08-2025	331 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/714/2023	28-04-2023	M/S SURENDER KUMAR JAIN THROUGH ITS SOLE PROPRIETOR SURENDER KUMAR JAIN Vs M/S JAY COLOUR COMPANY THROUGH ITS PARTNER SHRI GAURAV BANSAL	SH. S.B. SHARMA	9313740656	04-08-2025	829 DAYS	YES	CONTESTED	NA	NA	RECOVERY

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			304	RECOVERY	CS (COMM)/1140/2023	09-08-2023	SUPER INDIA SHOE MATERIAL PVT. LTD Vs J.J. TRADE LINKS PVT. LTD	MS. MEENA CHAUDHARY SHARMA	9911047445	12-08-2025	734 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/922/2023	05-06-2023	ABHISHEK BANSAL AND Ors. Vs RAM CHANDRA RATHI	SH. S.K. SHARMA	9871588055	14-08-2025	801 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/1330/2024	04-12-2024	SHRI MUKESH SHAH Vs NATIONAL INSURANCE COMPANY LTD	SH. YOGRAJ GULLIYA	9811132049	18-08-2025	257 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL														
6	SH. NEELAM SINGH, DISTRICT JUDGE HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2125/2022	06.09.2022	RAJENDER KUMAR VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	29.08.2025	1088 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2351/2022	15.10.2022	JAGDISH SACHDEVA VS. S.S. MOTA SINGH MODAL SENIOR SECONDARY SCHOOL	SH. NARESH KHANNA	9811013864	30.08.2025	1050 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2352/2022	15.10.2022	JAGDISH SACHDEVA VS. S.S. MOTA SINGH MODAL SENIOR SECONDARY SCHOOL	SH. NARESH KHANNA	9811013864	30.08.2025	1050 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	810/2024	27.07.2024	M/S. TEKNODOME INDIA PVT. LTD. VS. M/S. VAEG INFORMATICS PVT. LTD.	SH. KARAMVEER	9891396019	18.08.2025	387 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1368/2024	11.12.2024	BANK OF BARODA VS. PREETI SINGHAL	BETANJALI SHAH	8447833470	01.08.2025	233 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	63/2025	15.01.2024	CANARA BANK VS. VIKRAM AND ANR.	SH. ARUN YADAV	9910431437	08.08.2025	205 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	212/2024	07.02.2025	EENU JAIN VS SACHIN JAIN	ARDIK AGGARWAL	7859984398	02.08.2025	542	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	872/2024	12.08.2024	M/S ELECTRIC CORPORATION VS M/S INDOSPIT BARS PVT. LTD.	SH MAHABIR B	9899848679	30.08.2025	383	NIL	NIL	NIL	NIL	RECOVERY

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			302	CS(COMM)	CS(COMM)	421/2024	SHIV SHANKAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATENDER KUMAR SINGH	9811161525	27.08.2025	511	NIL	NIL	NIL	NIL	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	SUIT FOR RECOVERY	CS (COMM)/1238/2024	12-11-2024	MR AKSHAY AGGARWAL Vs BHIKHAN LAL RAJ KUMAR OVERSEAS PRIVATE LIMITED	JATIN SETHI	8860070760	13-08-2025	266 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL														
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1015/2024	13/09/24	PANKAJ SHARMA VS. MUNICIPAL CORPORATION OF DELHI	PANKAJ SHARMA	9811161525	11/08/25	332	Yes	CONTESTED	11/08/25	0	
			307	Civil	OMP(COMM)/139/2023	11/08/23	SATHEESH DWARAGANAHALLI RAO AND ANR Vs. PNB HOUSING FINANCE LTD.	SAKET GOGIA	9739046560	07/08/25	727	NO	CONTESTED			
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/187/2024	02/02/24	Ashish Papers Pvt Ltd Vs Shree Om Packers	Surendra Mohan Gupta Gupta(P),	20/12/-3741	msguptag@gmail.com	30/06/01	-	Contested	-	-	Mental Health Act 1987 -Suit for recovery
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/8/2024	24/01/24	Union Of India Vs Pankaj Mittal	Om Prakash(P),	20/12/-3741	06.08.2025	13/07/01	-	Contested	-	-	Arbitration & Conciliation Act, 1996-34
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/9/2024	25/01/24	Union Of India Vs Pankaj Mittal	Om Prakash(P),	20/12/-3741	06.08.2025	12/07/01	-	Contested	-	-	Arbitration & Conciliation Act, 1996-34
			COURT ROOM 310	CS (COMM)	CS (COMM)/996/2024	10/09/24	M/s ANU RATAN TEXTILES PVT. LTD Vs M/s SAI DESIGN INTERNATIONAL				02/12/00	-	Contested	-	-	037
			COURT ROOM 310	CS (COMM)	CS (COMM)/292/2024	24/02/24	Ramesh Brij Lal Santani Vs Anita Dalmia	Pawan Kumar Mittal(P),	20/12/-3741		24/06/01	-	Contested	-	-	Suits for recovery and Damages-24
			COURT ROOM 310	CS (COMM)	CS (COMM)/386/2024	19/03/24	Din Dayal Vs Shakti Trading Co	Mukesh Sharma	20/12/-3741		02/06/01	-	Contested	-	-	Order VI
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1957/2022	05.08.2022	MAHENDRA AGGARWAL V/S GAMMON ENGINEER & CONTRACTORS	SHARVAN DEV	7703894232	20.08.2025	78 days		DECREE			
			401	ARB A. COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATING PVT LTD	PANKAJ MEHTA	9811253529	21.08.2025	1111 days		DISMISSED			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		402 CIVIL SUIT	CS (COMM)646/2021	24-05-2018	UNICORNE DENMART LTD. VS TRINITY HEALTH ASSOCIATES AND ORS.	D.R. JAIN	9871059347	23.08.2025	2648					
				402 CIVIL SUIT	CS (COMM)/259/2023	14.02.2023	PRACHI INDIA PVT. LTD. VS SUKHEN SOMNATH WAGHMARE	AIM JHAN HIN	9911419964	30.08.2025	928					

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/64/2023	16-01-2023	M/S TWINKLE ELECTRIC CORPORATION THROUGH ITS AR PARMINDER SINGH PURI Vs M/S SOHAR	CHANDAN MISHRA(P),	8789822434	07-08-2025	934	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/530/2021	09-11-2021	M/S BANGA ELECTRONICS PRIVATE LTD Vs M/S XOR TECHNOLOGIES LLP	Udit Gupta(P),	9311707848	25-08-2025	1385	Yes	DISMISSED MERITS	ON Nil	Nil	
				cs	Counter Claim/44/2022	12-07-2022	M/S XOR TECHNOLOGIES LLP Vs M/S BANGA ELECTRONICS PRIVATE LIMITED	FOX MANDAL AND CO.(P),	9999829858	25-08-2025	1140	Yes	DECREE	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		Commercial	CS (COMM)/735/2023	06-10-2023	PUNJAB NATIONAL BANK Vs SHEKH MOHIT		Arun Bhardwaj	9899138242	30-08-2025	674 DAYS	yes	CONTESTE D	NIL	
				Commercial	OMP (I) (COMM.)/862/2025	11-07-2025	AZURE HOSPITALITY PRIVATE LIMITED Vs AMIT BHASIN		JASPREET SINGH	7053320492	04-08-2025	23 DAYS	yes	CONTESTE D	NIL	
				Commercial	OMP (I) (COMM.)/863/2025	11-07-2025	AZURE HOSPITALITY PRIVATE LIMITED Vs AMIT BHASIN		JASPREET SINGH	7053320492	04-08-2025	23 DAYS	yes	CONTESTE D	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/461/2023	45084	CANARA BANK Vs KRIPAL SINGH			20/08/25	805					
					CS (COMM)/818/2023	45230	CENTRAL BANK OF INDIA Vs M/S A K INDUSTRIES			21/08/25	660					
					CS (COMM)/268/2024	45373	Naini Fincap Limited Vs Rajender Singh			27/08/25	523					
					CS (COMM)/403/2024	45420	Shri Samir Jha Vs Naseem Begum			18/08/25	467					
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	332/2022	05/05/25	RAVI BHUSHANCHOPRA V/S.SH. RUMIL KAPOOR	J. C MAHENDRO	9810138091	11/08/25	98	NA	DECREE	Nil	Nil	
				CS (COMM)	296/2024	01/04/25	DHRUV FIRE SAFETY V/S RSR CONSTRUCTION CO	VISHWENDRA VERMA	9871704611	20/08/25	141	NA	DECREE	Nil	Nil	
				CS (COMM)	988/2022	20/12/22	DENTSPLY INDIA PVT LTD. V/S MR. M.S. DIWAN	RAJ WARDHAN	9999444007	27/08/25	981	NA	DECREE	Nil	Nil	
				CS (COMM)	485/2022	09/06/22	K&A ORGANICS THROUGH ANKIT MEHRA V/S KNITCRAFT	SANJEEV KR	7011678591	22/08/25	1170	NA	DECREE	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/2/2024	02-01-2024	Dileep Sharma Vs Kali Charan Sharma			02.08.2025						

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				OMP (COMM)	OMP(COMM)/14/2023	29-04-2023	Vishal Sadhwal V. Kapil Tiwari			13-08-2025						
				CS (COMM)	CS (COMM)/373/2024	27-04-2024	Krishna Plastic Industries Vs Srg Moulding			23-08-2025						
				CS (COMM)	CS (COMM)/550/2024	04-07-2024	Mr. Anudeep Gupta Vs Praveen Kumar			30-08-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/834/2023	CS (COMM)/834/2023	03-11-2023	M/S EURIZONE EDUCATION PVT LTD Vs DR. VEENA KACHHWAH			06-08-2025		YES	PARTLY DECREED/DISMISS ED			
				Counter Claim/5/2024	Counter Claim/5/2024	25-01-2024	DR. VEENA KACHHWAH Vs M/S EURIZONE EDUCATION PVT LTD			06-08-2025		YES	DECREE			
				CS (COMM)/280/2024	CS (COMM)/280/2024	23-03-2024	Vidya Sagar Foods Pvt Ltd Vs Binodi Lal And Brothers			21-08-2025		YES	DECREE			
				CS (COMM)/718/2024	CS (COMM)/718/2024	23-08-2024	Sirca Paints India Limited Vs Saha Brothers And Others			01-08-2025		YES	DECREE			
				CS (COMM)/780/2024	CS (COMM)/780/2024	07-09-2024	BANK OF MAHARASTRA Vs SUSHIL SINGH			13-08-2025		YES	DISMISSED			
				CS (COMM)/817/2024	CS (COMM)/817/2024	19-09-2024	INDOCHEM OIL INDIA LIMITED Vs PUNITA KUMARI			14-08-2025		YES	DECREE			
				CS (COMM)/301/2025	CS (COMM)/301/2025	09-04-2025	TILAK RAJ KHARBANDA Vs POOJA			30-08-2025		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP(COMM)	236/2019	21.12.2019	MTNL VS. PECON SOFTWARE LTD.	PRASHANT SHARMA	9811996757	11.08.2025	2060	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	110/2019	02.07.2019	M/S TRINET SOLUTIONS P LTD. VS. M/S GAC COMPUTERS PVT. AND ANR.	BANITA SETH	9811164604	13.08.2025	2234	YES	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	111/2019	02.07.2019	M/S TRINET SOLUTIONS P LTD. VS. M/S GAC COMPUTERS PVT. AND ANR.	BANITA SETH	9811164604	13.08.2025	2234	YES	REJECTED	Nil	Nil	U/S 34
				OMP(COMM)	125/2019	15.07.2019	THE HANDICRAFTS AND HANDLOOMS EXXPOR TS CORPORATION OF INDIA LTD. VS. M/S JAINSONS JEWELLER	MEGHA SHARMA	9811323004	15.07.2019	2222	NO	REJECTED	NIL	NIL	U/S 34
				OMP(COMM)	126/2019	15.07.2019	THE HANDICRAFTS AND HANDLOOMS EXXPOR TS CORPORATION OF INDIA LTD. VS. M/S SHANKAR SHAH ISHAR DAS	MEGHA SHARMA	9811323004	15.07.2019	2222	NO	REJECTED	NIL	NIL	U/S 34

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				OMP(COMM)	19/2018	30.10.2018	ANWAR HUSSAIN VS. ERICSSON INDIA PVT. LTD.	HARI KISHAN	9416838080	18.08.2025	2545	NO	REJECTED	NIL	NIL	U/S 34
				OMP(COMM)	232/2019	20.12.2019	RISE AND SHINE LOGISTICS VS. VANESA CARE PVT. LTD.	DANISH ZUBAIR KHAN	9873869593	26.08.2025	2076	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	134/2019	22.07.2019	UNION OF INDIA VERSUS PRAGATI CONSTRUCTION	N PRASHANT KUMAR	9811558972	27.08.2025	2228	NO	REJECTED	NIL	NIL	U/S 34
				CS	886/2018	12.09.2018	TULIP BROADCON PVT. LTD. VS. R D VERMA AND CO (P) LTD.	BHUSHAN KAPOOR	9899898765	25.08.2025	2539	YES	DECREED	NIL	NIL	RECOVERY
				CS	622/2018	08.06.2018	TASARIM YAYIM GRUBU SAN VE TIC LTD VS. OM ARORA	SH. S. K. KAPOOR	9811314224	28.08.2025	2638	YES	DISMISSED	NIL	NIL	RECOVERY
				CS(COMM)	138/2021	26.03.2021	REALISTIC REALTORS VS. AV INDUSTRIES	BHARAT GUPTA	45640851	26.03.2021	1596	YES	DISMISSED	NIL	NIL	RECOVERY
				COUNTER CLAIM	37/2022	06.12.2022	M/S R. D. VARMA AND COMPANY PVT. LTD. VS. TULIP BROADCON PVT. LTD.	BHUSHAN KAPOOR	9899898765	25.08.2025	993	YES	DISMISSED	NIL	NIL	COUNTER CLAIM
				OMP(I)COMM	78/2023	04.10.2023	PANINI TIWARI VS. AXIS BANK	PUNEET BAJAJ	9711166242	11.08.2025	677	NO	REJECTED	NIL	NIL	U/S 9
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	394 / 2023	10.07.2023	CANARA BANK VS. HIMANSHU SETH	SH. ANIL KUMAR SINGH	9868213110	06.08.2025	321	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	553 / 2024	15.07.2024	BAJARANG LAL PROPRIETOR OF M/S P S MOULDING VS. TDI INFRACORP INDIA LTD.	SH. P. C. JHA	9810476003	08.08.2025	390	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	471 / 2022	28.05.2022	KOTAK MAHINDRA BANK LTD. VS. RIJAVAN	SH. MANOJ KUMAR	9868650379	14.08.2022	1175	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (I) COMM.	63 / 2025	17.04.2025	M/S SPAN MOTELS PVT. LTD. VS. M/S LEMON TREE HOTELS LTD.	SH. ABHISHRUT SINGH	9958160505	20.08.2025	126	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (I) COMM.	66 / 2025	28.04.2025	M/S LEMON TREE HOTELS LTD. VS. M/S SPAN MOTELS PVT. LTD.	SH. JASJEET SINGH	8076403467	20.08.2025	115	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				CS (COMM.)	361 / 2024	24.04.2024	AMBER TOUR PVT. LTD. VS. UNITED INDIA INSURANCE CO. LTD.	SH. KAPIL KUMAR	9871040215	26.08.2026	490	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	SUIT FOR RECOVERY	CS (COMM.)/714/2024	04/09/24	MOGLI LABS INDIA PVT LTD Vs SAXENA MARINE TECH PVT LTD	Tarun Verma	9310705005	01/08/25	331	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY

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				SUIT FOR RECOVERY	CS (COMM.)/13/2018	25/10/18	SUBROS LIMITED Vs SEHGAL CONSULTANTS PVT LTD	R C BERI	NOT AVAILABLE	02/08/25	2473	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/144/2024	08/07/24	Union Of India Vs Mangalam Corporation	Om Prakash	9818199103	04/08/25	392	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/134/2024	03/06/24	Ram Vidya Mandir Vs Educomp Solutions Limited	ghanshyam yadav	9350487556	05/08/25	428	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/3/2020	10/01/20	M/S YASH PAL CHOPRA Vs UNION OF INDIA	ANURAGH PANDEY	NOT AVAILABLE	06/08/25	2035	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/254/2024	02/12/24	Z/TECH (INDIA) PVT. LTD. Vs ABCI INFRASTRUCTURE PRIVATE LIMITED	Deepak Bhatt	NOT AVAILABLE	19/08/25	260	NO	PARTLY ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/788/2022	16/09/22	BHARAT AGARWAL Vs NMDC LTD.	Sh. Arjun Sanjay	9899500164	20/08/25	1069	YES	DISMISSED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/399/2023	12/07/23	BATRA HOSPITAL AND MEDICAL RESEARCH CENTRE Vs THE NEW INDIA ASSURANCE COMPANY LTD.	BIPIN KUMAR DWAIVEDI	9811043804	21/08/25	771	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/48/2025	03/04/25	LORD BUDDHAS SOCIETY AND ANR Vs CAPARO FINANCIAL SOLUTIONS LIMITED	ANAND ANAND	NOT AVAILABLE	25/08/25	144	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/97/2025	01/07/25	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	JASMEET SINGH	9810064790	27/08/25	57	NO	DISPOSED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/180/2020	10/07/2020	V.V.S.MARBLE AND STONE Vs MITRA GUHA BUILDER INDIA COMPANY	Sh Amit Dubey	9910162280	02/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/234/2024	10/05/2024	State Bank Of India Vs Bijender Singh	Ms Shalini Upadhyay	9899408618	05/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/525/2024	19/11/2024	PREPLADDER PRIVATE LIMITED Vs Co Spaces Optech Private Limited	Sh Abhinay Gupta	9999886478	13/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS DJ/697/2018	20/07/2018	SHRI ASHISH SETHI Vs DELHI INSTITUTE OF PHARMACEUTICAL SCIENCES AND RESEARCH	Sh. Nitin Kumar	9891561599	14/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/230/2023	21/04/2023	CANARA BANK Vs JYOTI AUTOMOTIVE	Ms. Chitra Malhotra	9212888057	22/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/86/2023	16/02/2023	CANARA BANK Vs SUNIL RAWAT AND ANR	Ms Ritu Mishra	9873706792	25/08/2025	#VALUE!	YES	DECREED	NA	NA	Suit for Recovery

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			12, New Court Block-I	Civil Suit	Ex.COMM - Award by Arb. Comm./6/2025	07/04/2025	DELHI BLUE POTTERY TRUST Vs GTL INFRASTRUCTURE LTD	Sh. Ankit Kumar	989120024	19/08/2025	#VALUE!	NO	CONTESTED	07.04.2025	134	Execution Petition
			12, New Court Block-I	Civil Suit	Execution (Comm.)/252/2023	24/07/2025	SHREEJI IMAGING AND DIAGNOSTIC CENTRE PVT LTD Vs FOCUS IMAGING AND RESEARCH CENTRE PVT.	Sh. Hresh Choudhary	9953703707	21/08/2025	#VALUE!	NO	CONTESTED	26.07.2023	757	Execution Petition
			12, New Court Block-I	Civil Suit	Execution (Comm.)/317/2023	04/12/2023	Medical Devices Endoscopy Vs Nestiva Medicare Pvt Ltd	Sh. Vibhor Verdhnan	9711961483	21/08/2025	#VALUE!	NO	CONTESTED	04.12.2023	626	Execution Petition
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/309/2021	16-09-2021	SWATI KAPOOR VS. REGUS OFFICE CENTRE SERVICES	AEKOL	7203846625	28-08-2025	1442	NO	DISMISSED	NA	NA	Suit for Recovery
			6, New Court Block-I	Commercial	OMP (COMM.)/25/2025	05-05-2025	STC Technologies Pvt Ltd Vs National Skill Development Corporation	SURI	1143434600	25-08-2025	112	NA	DISMISSED	NA	NA	Arbitration & Conciliation Act, 1996--34
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS Dj/1026/2018	43404	M/S AKANKSHA ARCHITECT Vs STATE BANK OF INDIA	YEESHU JAIN(P)	9811394417	45890	2486	No	Contested	NA	NA	Damages--151Recovery of Money--151
			17, New Court Block-I	Commercial	OMP (COMM.)/17/ 2025	45762	Gtl Infrastructure Ltd Vs M/S United Engineers	Ankit Kumar(P)	8770914670	45896	134	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34
			17, New Court Block-I	Commercial	CS (COMM)/229/ 2020	44070	FALCON AVIATION ACADEMY Vs M/S UNITED INDIA INSURANCE CO. LTD.	NAVDEEP SINGH(P)	9811311360	45897	1827	yes	Contested	NA	NA	Civil Cases--RECOVERY
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 12/2022	04-01-2022	M/S MERCHANT COURIER VS M/S SURYA CARGO FORWARDESS	PREM PRAKAS	981039195	22-08-2025	1326	YES	CONTESTED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 711/2022	16-12-2022	M/S HIGH SPIRIT EXIM P. LTD. VS M/S JAIN DEPARTMENTAL STORE	NAVEEN KUMAR TRIPATHI	9810419936	28-08-2025	986	YES	CONTESTED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 205/2022	26-03-2022	MRS. TKD KEERTHI SOLE PROP. LIFEIMPRESSIONS VS YAMINI MANOHAR	KUNAL KHANNA	9999757185	30-08-2025	1253	YES	CONTESTED	-	365	SUIT FOR INJUNCTION INFRINGMENT OF TRADE
			40, New Court Block-II	Commercial	CS (COMM) 294/2024	07-09-2024	THE AIR CARGO AGENTS ASSOCIATION OF INDIA VS M/S CMG WORLDWIDE	MUDIT GUPTA	9899001070	30-08-2025	357	YES	CONTESTED	-	365	SUIT FOR INJUNCTION INFRINGMENT OF TRADE

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	123/2024	26-02-2024	KUNAL SONI VS INDIAN BANK	ROHIT KUMAR & C.M. GOYAL	9873597224 & 9810652956	18-08-2025	539	--	DECREED	--	--	
				OMP (COMM.)	92/2023	06-10-2023	M/S FRANCHISE INDIA BRAND LTD THROUGH DURGESH KUMAR GUPTA DIRECTOR Vs M/S CARDIO FITNESS INDIA	KARANJAWAL A & MOHIT	9910144115 &	30-08-2025	694	--	DISMISSED	--	--	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	OMP (I) (COMM.)/80/2025	06.08.25	M/S PILLAR ENTERPRISES Vs JAMIA MILLIA ISLAMIA	SHEZAB AHMAD	99111 50016	11.08.2025	5	Yes		-	-	
					CS (COMM)/2458/2024	29.05.24	Mohd Akbar Vs Mohd Haseen	MOHD. AZHAR	9910848267	29.08.2025	447	Yes	PARTLY DECREED	-	-	
					CS (COMM)/772/2022	44776	M/S YANG MING LINE VS. M/S BBN INTERNATIONAL	HARDIK VAISHISTH	8510004533	30.08.2025	1123	Yes	DISPOSED	-	-	
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL													
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/82/2023	45180	M/S S M ENTERPRISES AND ANR. Vs MODI MUNDI PHARMA BEAUTY PRODUCTS PVT. LTD	Sh. Aaditya Bhattacharya	8447080428	45875	695	--				
				COMMERCIAL SUIT	CS (COMM)/1041/2022	44854	M/S WELLA OPERATIONS US LLC Vs NARINDER ARORA AND ORS.	Sh. S.K. Bansal	011-26843455	45877	1023	--				
				EXECUTION PETITION	EXECUTION (COMM.)/110/2024	45407	M/s Safari Digital Education Initiatives Pvt Ltd Vs J N International School	Ms. Anju Bagai	9811389028	45890	483	--				
				EXECUTION PETITION	EXECUTION (COMM.)/270/2022	44875	WALAINET Vs VIPSIE HOSPITALITY S PVT LTD	AVS Legal	9953240238	45891	1016	--				
				COMMERCIAL SUIT	CS (COMM)/100/2020	43875	M/S 3M EXIM PVT LTD Vs M/S RELIANCE RETAILS LTD	Sh. Anil Kumar	9810103682	45895	2020	--				
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/359/2019	26-04-2019	M/S S K B BUILDERS INDIA LIMITED Vs INDIAN OIL CORPORARTION LIMITED	RAJINDER KAUL	--	02-08-2025	2290	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/707/2023	25-07-2023	MAHALAXMI OVERSEAS THROUGH ITS PROPRIETOR DEEPAK PURI Vs M/S A C IMPEX INC. THROUGH ITS	Yogender kumar	--	06-08-2025	743	YES	Contested	--	--	

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				Execution Petition	EXECUTION (COMM.)/226/2024	02-09-2024	AFFLE INDIA LTD. Vs TALENT UNLIMITED ONLINE SERVICES PVT. LTD. AND ORS.	Abhishek Ghai	--	14-08-2025	346	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/409/2023	01-05-2023	RAJYESH KUMAR PATNI Vs WALNUT PICTURES AND ORS	VISHAL MAAN	9899934315	01-08-2025	823	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/1094/2023	06-12-2023	Vijay Kumar Sirohi Vs M/s Hsk Infra Private Limited	Nishant Sharma	9873709968	06-08-2025	734	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/1033/2023	02-11-2023	POONAM BHARADWAJ Vs DR. T. CHANDAN	M.N. SIDDHQUI	8433368204	07-08-2025	645	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/2935/2024	01-08-2024	M/S CREDDENE HEALTHCARE PVT. LTD. Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES	MOHIT PANCHAL	7838676905	18-08-2025	383	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/13/2024	24-01-2024	M/s Delhi Tourism And Transportation Development Corporation Ltd. Vs M/s Thermal Engineers And Insulators	JAHANVI WORAH	9810183379	22-08-2025	577	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	3657/2024	03.09.2024	RCPL LOGISTICS V/S ARTI BOOB	GAURAV PURI	9833947824	13.08.2025	344	--	DECREED	--	--	
				cs (COMM)	336/2024	04.05.2024	Indian Overseas Bank Vs D S Jewellers	Harshit Gupta	7417442181	26.08.2025	479	--	DECREED	--	--	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS DJ	1294/2018	29-08-2018	M/S PAHWA INTERNATIONAL Vs M/S ICICI BANK LTD.	Arun Khosla & Associates	9810790636	14-08-2025	2542	NIL	DISMISSED	NIL	NIL	
				CS COMM	14/2025	13-01-2025	SILVERLINE GRAPHICS PVT Vs ARAVALI PRINTER AND PUBLISHERS	Rajender Yadav & Associates	9312046733	20-08-2025	219	NIL	DECREED	NIL	NIL	
				CS COMM	792/2023	25-08-2023	SPARSH FASHIONS PVT LIMITED Vs BAJAJ ENTERPRISES	Harshit Jain & Associates	9899113806	26-08-2025	732	NIL	DECREED	NIL	NIL	
				CS COMM	3665/2024	07-09-2024	JATINDER SINGH ARNEJA Vs MUNICIPAL CORPORATION OF DELHI	Nandwani & Associates	9810528802	28-08-2025	355	NIL	DISMISSED	NIL	NIL	
				CS COMM	396/2024	22-05-2024	Akg Plastics Pvt Ltd Vs Dipika And Sons And Others, dipika Mahajan And Vikash Mahajan	Vishwajeet Singh & Rahul Kumar	9310972268	30-08-2025	465	NIL	DECREED	NIL	NIL	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	350/2024	21-11-2024	STATE BANK OF INDIA VS. AMRIT LAL HANS	NAVNEET	NIL	02-08-2025	251	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	312/2023	21-08-2023	GEETA RAI VS. SSHUBH AARAMBH PROP. DEAL PVT.LTD.	JYOTI PANDEY VS. HITESH BHARDWAJ	NIL	07-08-2025	711	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	313/2023	21-08-2023	RUPALI RAI VS. SSHUBH AARAMBH PROP. DEAL PVT.LTD.	JYOTI PANDEY VS. HITESH BHARDWAJ	NIL	07-08-2025	711	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	383/2024	09-12-2024	ASHISH DANG VS. DIVAY ARORA	DALIP ANAND VS. ANUJ KAPOOR	NIL	11-08-2025	242	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	258/2023	19-07-2023	PUNJAB NATIONAL BANK VS. M/S STRIKE COLLECTION	YASH GUPTA VS. SHARAN	NIL	22-08-2025	763	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	129/2023	01-04-2023	CANARA BANK VS. RAJ KUMAR	RK SINHA VS. KOMAL	NIL	22-08-2025	871	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	366/2023	22-09-2023	PUNJAB NATIONAL BANK VS. KIRAN ENTERPRISES	KANWAR ABHISHEK	NIL	22-08-2025	695	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	255/2024	03-09-2024	SHIVA ASPHALTIC PRODUCT PVT. LTD. VS. BHUWAN CHANDRA PANDEY	NIPUN GUPTA VS. HK SHEKHAR	NIL	22-08-2025	395	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	398/2022	17.12.2022	PURSHOTTAM SHARMA VS ANIL BAREJA	Sh. Ramakant Sharma & Prateek Avasthi	9717545354	20.08.2025	977	YES	DECREED	ON THE SAME DAY	NIL	
			101	CS Comm	348/2023	14.09.2023	SHRI NALIN ARORA VS MEENU JAIN	Sriballabh Sharan	9650300173	27.08.2025	713	YES	DISMISSED	ON THE SAME DAY	NIL	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	18/2024	02-02-2024	RAJINDER SACHDEVA Vs BALAJI FREIGHT CARRIER	MANISH ANGIGRAS	-	12-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	65/2025	05-06-2024	AKHIL KUMAR GARG Vs ASHA GUPTA	JAGRITI JAIN	8527506427	18-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	123/2024	13-11-2024	CENTRAL BANK OF INDIA Vs LAXMI	K.K. LEGAL	9871226784	26-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	09/2025	10-01-2025	NAUSHAD MALIK Vs BRIGHT WESTECH SOLUTION PVT LTD	ZARIIF AHMAD	-	27-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	10/2025	10-01-2025	NAUSHAD MALIK Vs BRIGHT WESTECH SOLUTION PVT LTD	ZARIIF AHMAD	-	27-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	122/2024	13-11-2024	CENTRAL BANK OF INDIA Vs CHAMANLAL	K.K. LEGAL	9871226784	28-08-2025	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	38/2025	17-03-2025	BANK OF MAHARASHTRA Vs SUNITA DEVI	RAKESH KUMAR	9891691568	30-08-2025	-	-	CONTESTED	No Execution filed till date	-	

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39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 169/2024	13.03.2024	AKASH JAIN VS MUSKAAN SAINI	SH. AKASH JAIN ADV.	9266715001	08.08.2025	513	YES	DISMISSED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 585/2020	14.12.2020	KARGO LEAGUE LOGISTICS PVT. LTD VS INSTA POWER LITD.	SHAURYA VARDHAN KUTIALA	9650680610	14.08.2025	1704	YES	DECREED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 63/2024	22.01.2024	MR. PAWAN GUPTA PROP. OF SHRI BALAJI TRADERS VS SH. AAKASH CHAUDHARY PROP. OF M/S AAKASH TRADING	SH. HIMANSHU	9999874193	18.08.2025	574	YES	DECREED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 495/2023	27.09.2023	SAB IMPEX PVT LTD THROUGH ITS AR SH MANISH JAIN VS SKM CAPACTORS THROUGH ITS PROP. OF MS ANITA	SH. PANKAJ SH	9899908229	20.08.2025	693	YES	PARTLY ALLOWED	NO	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS COMM 329/2024	03.06.2024	Achal Gola V/S RAJIV KUMAR	JAY GARG	9873745422	13.08.2025	431	Yes	DECREED	Execution	nil	
			ROOM NO 208	Commercial	CS COMM 324/2024	01.06.2024	Rastogi Fashion Pvt Ltd VS	MUKESH KUMAR	9810682372	23.08.2025	443	Yes	DECREED	Execution	nil	
			ROOM NO 208	Commercial	CS COMM 434/2023	24.08.2023	SANJEEV AGGARWAL PROP	Nikita Jain	9818033445	27.08.2025	724	Yes	DECREED	Execution	nil	
			ROOM NO 208	Commercial	CS COMM 472/2023	20.09.2023	PUNJAB NATIONAL BANK	HEMANT GUPTA	9811085066	28.08.2025	1054	Yes	DECREED	Execution	nil	
			ROOM NO 208	Commercial	CS COMM 636/2023	12.12.2023	DEVENDER KUMAR SINGH VS RAJ TOMAR	NITESH KUMAR	9971606007	29.08.2025	641	Yes	DECREED	Execution	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 481/2024	12.09.2024	JOGINDER GARG VS BEE GEE FABRICS PVT LTD	VINEET JAIN	9811268978	08.08.2025	330	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 270/2024	06.05.2024	MAHESH KUMAR DHDHAR	ARUN KUMAR	9811562356	18.08.2025	469	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	EX(COMM) 3/2025	09.05.2025	BANK OF BARODA VS MO	SUDHA SHUKL	989913203	22.08.2025		NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 303/2025	24.10.2024	SHYAM KISHORE MISHRA VS M/S SOMYA GARMENTS	SIDDHARTH BANGA	9999369931	23.08.2025		NO	DECREED	EXECUTION	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/372/2023	KAPIL JAIN VS ANKIT SHARMA	28-07-2023	ABHISHEK TYAGI	9650696016	04-08-2025	738 days	-	DECREED	on not filed	fill date	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/256/2022	MANMEET SINGH VS EDMC	11-04-2022	N.K. RATHI	9811263109	07-08-2025	1214 days	-	DECREED	on not filed	fill date	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	311/22	26-02-2019	ABHISHEK KUMAR BHARGAVA VS DM REALTY DEVELOPERS PVT LTD			02-08-2025			CONTESTED			
					436/25	03-06-2025	TTR ACADEMY (OPC) PVT LTD VS TELEGRAM FZ-LLC AND ANR			06-08-2025						
					284/20	23-12-2020	WELCOME ASSOCIATES VS THE COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION			12-08-2025						
					346/2022	19-07-2018	ASAHI ROPES PVT LTD VS SIBY MINING AND INFRASTRUCTURE PVT LTD.			28-08-2025						
44	SH.VINOD YADAV		205	Civil	CS(Comm.)/290/2022	28.04.22	Rakesh Jain Vs. Gargi Gupta	Kapil Jain	N.A	02.08.25	1192 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/830/2023	03.11.23	Bir Bhan Jindal Vs. Balaji Metal Industries	Sachin Aggarwal	N.A	02.08.25	638 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/520/2024	29.08.24	M/s DRJ Petrochem Pvt. Ltd. Vs. M/s Goyal Chemical and Anr.	Ajay Khatana	N.A	02.08.25	338 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/314/2024	15.05.24	Bansal Trading Company Vs. M/s M/s SKCC Personal Care Pvt. Ltd. & Ors.	Jagriti Jain	N.A	05.08.25	447 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/333/2021	09.07.21	M/s Shri Ram Sales Vs. M/s Winner Constructions Pvt. Ltd.	Sunil Soni	N.A	26.08.25	1509 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/694/2022	24.08.22	Vikesh Majithia Vs. Mahender Lakhani	Mayank Bansal	N.A	26.08.25	1098 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/468/2019	23.12.19	M/s Shree Udyog Vs. M/s Unipack Industries	Jatin Bhardwaj	N.A	28.08.25	2075 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/349/2022	26.07.18	Manju Vs. Sanko Gosei Technology India Pvt. Ltd.	Alok Dev	N.A	30.08.25	2592 Days	Yes	Contested	N.A	N.A	
					OMP(Comm.)/38/2021	15.12.21	Department of Training and Technical Education Vs. M/s Human Potential Development and Research Society and Anr.	Rahul Dabas	N.A	05.08.25	1329 Days	N.A	Contested	N.A	N.A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 263/2021	22.10.2021	METAL MAN AUTO LTD VS SHRI RAM MEHAR	UMESH GULATI, D.K. SHARMA	9810256766, 9811256468	14.08.2025	1403	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 363/2021	18.12.2021	RAM MEHAR VS METAL MAN AUTO LTD	D.K. SHARMA, UMESH GULTATI	9811256468, 9810256766	14.08.2025	1335	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 466/2024	19.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELEVATOR	AJIT SINGH, JYOTI GULATI	8750295207, 8860418292	20.08.2025	335	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 140/2023	21.03.2023	BANSAL TRADING COMPANY VS M/S KAYEEN MARKETING	LALIT KUMAR, ANIMESH SINHA	8447587097, 8800168606	23.08.2025	886	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST		Commercial Suit	CS (COMM)/85/2023	22-02-2023	DEVI KARAM ASSOCIATES Vs VAISHALI	Sh. NAVNEET SHARMA	9811079493	06-08-2025	166	DECREED	NA	NA	Declaration and Mandator y	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 294/2024	03.06.2024	Maya Devi Vs Indus Towers Ltd	MR. V.P VAISHNAV	99111 49032	25.08.2025	448 DAYS	NIL	DISMISSED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 28/2020	14.01.2020	TRIBHUWAN PRASAD BARANWAL AND ANR Vs M/S OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	MR. N.C. SHARMA	9810145572	30.08.2025	2055 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	184/2019	16.11.2019	K L ARORA Vs D D INDUSTRIES LTD	PRAMOD K. SHARMA	9899776633	05.08.2025	2089 Days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	31/2025	17.01.2025	M/S SURINDRA PACKAGING PVT LTD. Vs M/S Thermo Insupack pvt. Ltd.	NEERAJ GUPTA	9811267045	13.08.2025	208 Days	Yes	CONTESTED	-	-	-
			509	CS (COMM)	177/2022	11.04.2022	M/S DURA BUILD CARE PVT LTD Vs RAJU DEBNATH	AMIT KUMAR	8383892949	14.08.2025	1221 Days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	158/2023	28.03.2023	MADHUBUN EDUCATIONAL BOOKS DISTRIBUTORS Vs MS. KAVERI	RAJESH KUMAR		18.08.2025	874 Days	Yes	CONTESTED DECREED			